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OA. no. 974/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission.
on memo.

Mr Bench
30/1/03

For admission,

Mr Bench

3/2/03

04.02.2003

Ld. Counsel for the
applicant - His income tax
with drawn 1. His OA

Bench

Prop
4.2.03

Copy of order
of 4.2.03 issued
to the Counsel for
both side.

DB
S.O.

Dr.
5/2/03

Order dated 31.01.2003.

Advised to 03.02.2003

Vice Chairman
member

03. Order dated 4.2.2003.

Ms. S. Tola, Learned Counsel
appearing for the Applicant
seeks to withdraw the Application;
by filing a memo. After considering
the submissions of the Applicant,
she is permitted to withdraw this
OA and the OA is accordingly
dismissed as withdrawn.

Vice Chairman
Members